

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 688/2015**

**SECTION OF THE COMPANIES ACT: 433(e), 434(a) & 439 (1)**

**In the matter of:**

**M/s. Metal GEMS.**

..... **Petitioner**

**VS.**

**M/s. Dreeshti Aircon Pvt. Ltd**

..... **Respondent**

**Order deliver on 14.07.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : None Appeared

For the Respondent (s) : None Appeared

**ORDER**

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The matter was earlier listed before the Special Bench on 17.4.2017. The matter was also taken up on 26.4.2017, 15.5.2017, 25.5.2017 & 6.7.2017.

Despite giving ample opportunities compliance affidavit has not been filed till date.

List the matter before the Hon'ble Principal Bench on 21.07.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**